

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH

ORDER SHEET

Original Application No. 114 of 2002

Applicant (s) Smt. Parimita Mishra Respondent (s) Lokayukta, Andhra

Advocate for Applicant (s) Mr. D. B. Patki Advocate for Respondent (s)

NOTES OF THE REGISTRY**ORDERS OF THE TRIBUNAL**

Scorcery report enclosed in a separate page sheet may kindly be perused.

Submitted for orders pl.

S. D. Patki
By Regd

31.12.01
D.P.O. of M.S.O. has been
in the mean time been
titled.

Re: Mandatorialy Report
of Registry is at P.L.A.
now.

Bewa
4/12/01

REGISTER

Registrar

Order dated 5.3.02

On oral application made,
the applicant is permitted to
withdraw the O.A. The O.A.
is, therefore, dismissed as
withdrawn.

For the statistical purpose
the O.A. is registered and given
a serial no.

Smt. D.N. Mishra, standing counsel
is present and heard.

J. C. Hembram (S)